

Annexure 2
Muktar Automobiles Private Limited
Date of Commencement of CIRP 13.03.2024
List of Creditors as on 1.04.2024
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Employees State Insurance Corporation	26.03.2024	1018495	1	0	0	1018494	The claimant has not submitted claim form and documents in support of the claim for which mail has been sent to them and reply awaited. Further information has also been sought from the CD regarding the ESI dues
2	Employees Provident Fund Organization	26.03.2024	5691084	839818	0	0	4851266	Claims has been admitted as per the provisional financial statements of the CD as 31.12.2023 and further information has been sought from the CD regarding the PF dues
	Total		6709579	839819	0	0	5869760	

- All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.
- Claims have been provisionally admitted at Re. 1 where adequate information & documentary evidence is not available in support of the claim.

Garima Digiwal
Interim Resolution Professional
Muktar Automobiles Private Limited
Regn. No. . IBBI/PA-001/IP-P-02018/2020-2021/13158
AFA No: AA1/13158/02/200623/104322 valid upto 25.05.2024

